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PART I - Orders and Notifications by the Governor of West Bengal, the High-Court, Government Treasury, etc.

**HIGH COURT AT CALCUTTA
APPELLATE SIDE**

NOTIFICATION

No. 584-G dated 18th February, 2020 — In supersession of Court's Notification bearing No. 4932/1-G dated 21.11.2019, published in the Kolkata Gazette (Extraordinary) on 20.1.2020, and in modification of the existing rules and norms vogue in the High Court with regard to papers and format used in pleadings, affidavits et al, the following rules are hereby framed by the High Court and shall be the part of the Appellate Side Rules and the Original Side Rules of the High Court at Calcutta - as the case may be; which shall take effect from the date of publication in the Official Gazette.

“All pleadings contained in petitions, affidavits and applications or otherwise and all memoranda of appeal shall be printed on A4 white executive bond paper instead of green or embossed paper.

The computerized print shall be of font size 12 of Bookman Old Style or Courier New, with space of 1.5 in between lines. The page set up with margins on the four sides shall be as follows :

For the Appellate Side

From the top - 3.5 cm

From the bottom - 3 cm

From the left - 3.5 cm

From the right - 2.5 cm

For the Original Side

From the top - 3.5 cm

From the bottom - 3 cm

From the left - 4 cm

From the right - 2.5 cm

In case of pleadings which are typewritten, the aforesaid page set up has to be maintained.”

Sd/-

CHIEF JUSTICE.